

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -2374
ANSWERED ON - 09/08/2023**

DRUG REHABILITATION CENTRES FOR BOYS AND GIRLS

2374. SHRI NARAIN DASS GUPTA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the status report on the steps taken for setting up of Drug Rehabilitation Centres specifically for boys & girls (children) along with an approximate number of children therein; and
- (b) the data on the number of children who have been admitted and treated at these centres?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) & (b) Under the scheme of NAPDDR (National Action Plan for Drug Demand Reduction), Ministry provides funds to States/UTs/NGOs for treatment and rehabilitation of drug addicts. Scheme guidelines also have a provision for “Establishing and assisting counseling/de-addiction centres or facilities in closed settings such as Prisons, Juvenile Homes, for special groups such as women and children in need for care and protection/conflict with law or any other special group etc. by this Ministry or in convergence with other Central Ministries and implemented through various organizations/Government Departments.” The States/UTs have been requested from time to time for setting up of treatment centres for women and children. Presently, there is no IRCA providing treatment facilities to children. However, Department of Social Justice & Empowerment is supporting NGOs for running of 340 Integrated Rehabilitation Centre for Addicts (IRCAs) which provide counselling and treatment to male and female addicts. During the financial year 2022-23, a total number of 3,39,588 beneficiaries have been treated in these centres.
